

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER


No. 596 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 30th April, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Bhopal**, is organizing 6 days "**Training on Mediation**" programme from **05-10 May, 2014**, at **Bhopal**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Bhopal, Rajgarh, Raisen / Shajapur / Barwani / Harda and Sehore** (32 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
✓ REGISTRAR GENERAL

Endt. No. 597 /Confdl./2014
II-2-74/2009 (Part-3)

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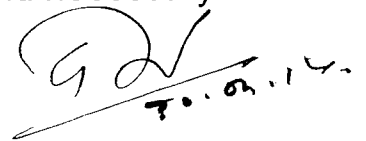
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Abhay Kumar (Saxena), Special Judge SC/ST (P.A.) Act, Raisen.
 2. Shri Dilip Kumar Mishra, Special Judge SC/ST (P.A.) Act, Sehore.
 3. Smt. Saeeda Bano Rahman, VII A.D.J., Bhopal.
 4. Shri Kirti Kumar Verma, ASJ, Special Court No.2, under Electricity Act, 2003, Bhopal.
 5. Shri Sawan Singh Dawar, VIII A.D.J., Bhopal.
 6. Shri Sanjeev Sudhakar Kalgaonkar, I A.D.J., Bhopal.
 7. Shri Ram Kumar Choubey, IX A.D.J., Bhopal.
 8. Shri Rajendra Prasad Soni, XIV A.D.J., Bhopal.
 9. Shri Dr. Ramesh Sahu, XIII A.D.J., Bhopal.
 10. Shri Dinesh Prasad Mishra, IX A.D.J., Bhopal.
 11. Shri Awinash Chandra Tiwari, V A.D.J., Bhopal.
 12. Shri Devnarayan Patil, XI A.D.J., Bhopal.

13. Shri Shailendra Kumar Nagotra, I C.J.Cl.-I & C.J.M., Sehore.
14. Smt. Kiran Singh, XI C.J.Cl.-I & A.C.J.M., Bhopal.
15. Smt. Divyangana Joshi Pandey, I C.J.Cl.-I & C.J.M., Shajapur.
16. Ku. Manjulata Chaturvedi, V C.J.Cl.-I & ACJM, Bhopal.
17. Smt. Varsha Sharma, A.C.J.M. and Presiding Officer, M.P. State Industrial Development Corporation, Bhopal.
18. Shri Rajesh Nandeshwar, VII C.J.Cl.-I, Bhopal.
19. Smt. Shashi Singh, C.J.Cl.-I & ACJM, Berasia, District Bhopal.
20. Shri Sanjay Pal Singh Bundela, III C.J.Cl.-I, Bhopal.
21. Shri Sushil Kumar, IX C.J.Cl.-I, Bhopal.
22. Shri Rajkumar Yadav, C.J.Cl.-I, Narsingarh, District Rajgarh.
23. Shri Harsh Singh Bahrawat, C.J.Cl.-I, Biaora, District Rajgarh.
24. Shri Prakash Kerketta, C.J.Cl.-I, Rajpur, District Barwani.
25. Shri Ayan Girtoniya, I C.J.Cl.-II, Sehore.
26. Shri Neeraj Sharma, XVI C.J.Cl.-II, Bhopal.
27. Ku. Naushin Khan, V C.J.Cl.-II, Sehore.
28. Shri Vishal Sharma, XVII C.J.Cl.-II, Bhopal.
29. Shri Vivek Shivhare, I AJ to I C.J.Cl.-II, Rajgarh.
30. Shri Ashish Shrivastava-Jr., II C.J.Cl.-II, Harda.
31. Shri Firoz Akhtar, II C.J.Cl.-II, Ashta, District Sehore.
32. Shri Vipendra Singh Yadav, X C.J.Cl.-II, Bhopal.

With a direction to participate in the 6 days "Training on Mediation" programme from 05-10 May, 2014, at Bhopal.

3. District and Sessions Judge, **Bhopal / Rajgarh / Raisen / Shajapur / Barwani / Harda and Sehore** for information and necessary action.
 - **The District & Sessions Judge, Bhopal has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 150/2014, dated 21.04.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.



**(VED PRAKASH)
REGISTRAR GENERAL**